BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

THIRTY-NINTH REPORT

(Presented on 17.8.2007)

The Business Advisory Committee held a sitting on Monday, the 13th August, 2007.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

(1)	The Merchant Shipping (Amendment) Bill, 2004. (Consideration and passing)	2 hours
(2)	Discussion on the Statutory Resolution seeking disapproval of the State Bank of India (Amendment) Ordinance, 2007.	
(3)	The State Bank of India (Amendment) Bill, 2007. (Consideration and passing)	2 hours
(4)	Discussion on the Statutory Resolution seeking disapproval of the National Capital Territory of Delhi Laws (Special Provisions) Ordinance, 2007.	
(5)	The National Capital Territory of Delhi Laws (Special Provisions) Bill, 2007. (Consideration and passing)	3 hours
(6)	Discussion and Voting on Supplementary Demands for Grants (General) for 2007-08.	4 hours
(7)	The Inland Vessels (Amendment) Bill, 2005, after it has been passed by Rajya Sabha. (<u>Consideration and passing</u>)	2 hours

NEW DELHI; <u>13th August, 2007</u> Sravana 22, 1929 (Saka)

SOMNATH CHATTERJEE Chairman, Business Advisory Committee.